

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 553/2024

In the Matter of:

News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024

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**Filed by Adv. Saurabh Balwani
On behalf of Central Pollution Control Board**

Report of CPCB in compliance to the orders of Hon'ble National Green Tribunal dated 28.08.2024 in Original Application No. 553/2024; News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

1.0 Background and the Orders of National Green Tribunal:

The matter in Original Application No.553 / 2024 is related to a News item titled "*From Ropar to Hoshiarpur via HP : 30 km detour as illegal mining damages bridge*" published in the Indian Express dated April10,2024, which was registered suo-moto by the Hon'ble National Green Tribunal.

Hon'ble NGT vide order dated 20/05/2024 (**Annexure-1**) directed that "*Member Secretary, CPCB is directed to get the spot inspection done and ascertain the extent of illegal mining in the area concerned and submit the report*"

In compliance to the above directions, a report was filed by CPCB on 24/08/2024 (**Annexure-2**), which was considered on 28/08/2024 and Hon'ble National Green Tribunal (PB) vide order dated 28.08.2024 (**Annexure-3**) further that:

Para 03: *The reports dated 24.08.2024 have been filed by the Punjab Pollution Control Board (PPCB) and Central Pollution Control Board (CPCB) stating that the site was inspected in July 2024 and no illegal sand mining was noticed.*

Para 04: *It is undisputed that in the month of July 2024, the monsoon season had already started resulting into flooding of the area. Hence, there was no possibility of detecting any illegal sand mining. However, Annexure 5 filed alongwith the report of the CPCB reveals that as many as six FIRs were registered in the year 2024 for illegal mining and the details of impounded vehicles reveal that even the Poclairn machines were used for the said illegal mining which was seized.*

Para 06 : *It is not in dispute that by obtaining the satellite images for the period excluding the monsoon period, the extent of illegal mining in the area concerned can be ascertained. Hence, we direct the CPCB to obtain the satellite images of the stretch concerned of last 5 years, excluding the monsoon period, analyses them and ascertain the extent of illegal sand mining specially 1000 meter both side of the bridge which was damaged in July 2023.*

2.0. Action taken by CPCB for compliance of the Orders of Hon'ble NGT:

The following actions have been taken by CPCB, to comply with the directions of Hon'ble National Green Tribunal:

- i. A letter No. CPCB/RD-CHD /Court Case /229/2022/ dated 09/09/2024 (Annexure-4) was sent from CPCB Regional Directorate, Chandigarh, along with i) the geo-coordinates of the bridge under reference, ii) the geo-coordinates of 1000 meter upstream of the bridge and iii) the geo-coordinates 1000 meter downstream of the bridge, to Member Secretary, Punjab State Pollution Control Board (PSPCB), with a request to arrange the satellite images of the stretch between Latitude: 31.1523 N, Longitude: 76.22'38'' E and Latitude: 31.1457 N, Longitude: 76.2339 E. for the last 5 years of (2018-2023) along with interpretation of the satellite images with regard to extent and quantum of mining done in this stretch, from Punjab Remote Sensing Centre.
- ii. Acting on the request of CPCB, PPCB Regional Officer, Ropar sent a request to Director, Punjab Remote Sensing Centre (PRSC), Ludhiana, for providing satellite images of the stretch under reference for the last five years, vide email dated 08/10/2024). In this regard Director, Punjab Remote Sensing Centre (PRSC), advised to approach National Remote Sensing Centre (NRSC)/ISRO-Government of India for satellite image procurement as per the Remote Sensing Data Policy of Government vide email dated 08/10/2024. (Annexure-5). Accordingly, Punjab Pollution Control Board (PPCB) approached Director NRSC / ISRO through email communication dated 28.10.2024, with a request for providing the satellite images. In response, Group Head, DOPG, NRSC, ISRO, informed about the process to be followed through a series of emails dated 28/10/2024 and 29/10/2024 and advised to fill the GE (Government Entity) Form, enabling them to inform about the modalities to access the data (communications to and from NRSC, ISRO attached as Annexure-6).
- iii. As required by NRSC, the GE Form was filled by CPCB Regional Directorate Chandigarh on 07/11/2024 for getting access to the data. In response, CPCB, Regional Directorate, Chandigarh was informed by Group Head, DOPG, NRSC, ISRO vide email dated 11/11/2024 that there are only few data sheets available for the period 2018-2023 and the available data could be directly ordered by CPCB through online portal bhoonidhi.nrsc.gov.in. It was also informed that this data also be ordered by them on the behalf of CPCB and will be supplied on commitment to pay the cost. Additionally, it was informed that as per GSTIN, Central Pollution Control Board, Regional Directorate, Chandigarh is categorized as a Non-Government Entity (NGE) based on the

NRSC Internal Committee's decision (Statutory body is neither Government body nor a local authority as per GST) and therefore in view of this, the data finer than 5m resolution are priced. The geo-coordinates for 1000 meter upstream and downstream of the bridge under reference were confirmed by CPCB Regional Directorate, Chandigarh vide email dated 11/11/2024 (communications held during 07-12/11/2024 are attached as Annexure-7).

- iv. Subsequently, a virtual meeting was also conducted on 12/11/2024 with Group Head DOPG, NRSC, ISRO to clear doubts, under the data availability and further process to be followed to access the data. NRSC confirmed the availability of the following data for the last five years (2018-2023) vide email dated 13/11/2024.

| Year | Available imaginary dates with resolutions provided by NRSC/ISRO | No. of scenes |
|------|--|---------------|
| 2018 | 18/02/2018 C2E merged data with 0.6m resolution | 02 |
| | 19/11/2018 Cartosat-1 Stereo with 2.5m resolution | 01 |
| 2022 | 05.05.2022 C2E merged data with 0.6m resolution | 02 |
| 2023 | 13.03.2023 C2E merged data with 0.6m resolution | 02 |

It was also informed by NRSC that NRSC can only provide the data and inference has to be done at user end or the user may take the help of any nearest State Remote Sensing Center. Accordingly, CPCB Regional Directorate, Chandigarh, approached Punjab Remote Sensing Centre vide email dated 14/11/2024, informing the availability of data satellite data and suggestion of NRSC/ISRO regarding interpretation/inference of the data by the nearest State Remote Sensing Centre. Punjab Remote Sensing Centre was also informed that satellite data receive from NRSC/ISRO will be shared with PRSC, for interpretation/inference and the reply prepared by PSRC's inference will be filed before the Hon'ble NGT (**Annexure-8**).

- v. CPCB Regional Directorate, Chandigarh received proforma invoice for the cost of satellite data (for Cartosat-1 Stereo & C2S Merged data in the period specified, 2018-2023) from the New Space India Limited (NSIL)/ISRO on 12/11/2024 (**Annexure-9**). After releasing the payment by CPCB, the satellite data from NRSC/ISRO was received on 20/11/2024 (**Annexure-10**)
- vi. Satellite data received from the New Space India Limited provided to Punjab Remote Sensing Centre vide email dated 21/11/2024, with a request for interpretation/inference of the data. The feedback from PRSC, is awaited (**Annexure-11**)

- vii. A team of CPCB Regional Directorate, Chandigarh, and PPCB Regional Officer, Ropar visited the Office of the Director, Punjab Remote Sensing Centre for discussion regarding interpretation/inference of the data provided by ISRO. PRSC desired scope of work which has been provided along with Geo-coordinates of the area concerned and details of the satellite data received from ISRO by CPCB regional Directorate through email dated 27/11/2024 (**Annexure-12**). The interpretation of the satellite data from PRSC, is awaited.

3.0. Submission of CPCB:

It is humbly submitted that:

- i. CPCB was directed by Hon'ble NGT vide Order dated 28/08/2024 to obtain the satellite images of the stretch concerned of last 5 years, excluding the monsoon period, analyses them and ascertain the extent of illegal sand mining specially 1000 meter both side of the bridge which was damaged in July 2023.
- ii. In compliance to the above directions of Hon'ble NGT, CPCB has obtained the available satellite data for the last five years from NRSC/ISRO (Annexure-10)
- iii. It was also informed by National Remote Sensing Centre (NRSC)/ISRO that NRSC can only provide the data and inference has to be done at user end or the user may take the help of any nearest State Remote Sensing Center.
- iv. Accordingly, CPCB approached Punjab Remote Sensing Centre (PRSC) and provided satellite data received from NRSC/ISRO to PRSC for analysis interpretation of the data, to ascertain the extent of illegal mining done, on 21/11/2024. The feedback/response from PRSC is awaited.
- v. In view of the above fact and that CPCB doesn't have the expertise in interpretation/inference of satellite data, it is humbly submitted that Punjab Remote Sensing Centre (PRSC) may be involved by Hon'ble National Green Tribunal in this matter, for further proceedings. The expenses met in this regard may be met from NGT Environmental Compensation available at CPCB.

CPCB shall abide by further directions of Hon'ble NGT in this matter.



Nazimuddin
Scientist 'F'

Central Pollution Control Board

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 553/2024

News item titled “From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge” appearing in The Indian Express dated 10.04.2024.

Date of hearing: 20.05.2024

**CORAM: HON’BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON’BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON’BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This Original Application is registered *suo-motu* on the basis of the news item titled “From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge” appearing in The Indian Express dated 10.04.2024.

2. The matter relates to the closure of a bridge on the Swan river, connecting Nangal with Garhshankar due to indiscriminate sand mining causing residents of atleast 200 villages in Ropar, district Rupnagar (Punjab) to take a detour of 30 km. The article alleges that it has been three months since the bridge was closed, leaving no choice with people living in these villages and Nangal town in Ropar but to cross over to Himachal Pradesh and pay an entry fee, while travelling an extra 30 km, to reach Garhshankar in Hoshiarpur district.

3. The article further alleges that upon a visit to the span of Swan, a tributary of the Sutlej, it was found that the traffic has found a way to bypass the bridge by driving through the river bed. It also claims that the

authorities were informed several times about the mining taking place in the area, that is way above the permissible limit and can threaten the pillars of bridge and that craters more than 30 meters deep were formed on the river bank. However no action was taken. According to the article, the foundation of the bridge was also exposed due to mining and subsequent corrosion of the bank. Finally, the foundation suffered damage towards the Garshankar site.

4. According to the article, illegal mining was going on in some villages at odd hours, with the list of villages in Gurdaspur, Pathankot, Jalandhar, Taran Taran, and Hoshiapur districts. The article alleges that as per the residents floodwater enters their villages as the river embankments have weakened due to mining. The groundwater level has gone down from 20 feet to 100 feet. Water seepage is damaging their properties. Besides, houses sink in now and then. It further claims that the physical effects are to be seen by everyone, but psychological effects are not visible. The very sight of huge machines quarrying sand and strange people involved in the business taking sand away had its own psychological effects.

5. The above news item indicates violation of the Sand Mining Guidelines, 2016 and the provisions of Environment Protection Act, 1986.

6. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

7. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

8. Hence, we implead following as respondents in this matter:
- (i) Punjab Pollution Control Board, through its Member Secretary, Head office, Vatavaran Bhawan, Nabha Road, Patiala, Punjab – 147 001
 - (ii) Central Pollution Control Board (CPCB), through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
 - (iii) Ministry of Environment, Forest and Climate Change, Regional office (NZ), Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh, Punjab – 160 030
 - (iv) Deputy Commissioner/District Magistrate, Rupnagar, Commissioner Rupnagar Division, Mini Secretariat Rupnagar, Punjab – 140 001
9. Let notice be issued to the above Respondents for filing their response atleast one week before the next date of hearing.
10. Respondent No. 2, Member Secretary, CPCB is directed to get the spot inspection done and ascertain the extent of illegal mining in the area concerned and submit the report before the Tribunal atleast one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
11. List on 28.08.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

May 20, 2024
Original Application No. 553/2024
AS.

Dr. A. Senthil Vel, EM

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 553/2024

IN THE MATTER OF:

News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024

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| 2. | Annexure- I A copy of Hon'ble NGT order dated 20.05.2024. | |
| 3. | Annexure- II A copy of proceeding of meeting held on the chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024 | |
| 4. | Annexure- III A copy of proceeding of meeting held on the chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024 | |
| 5. | Annexure- IV A copy of proceeding of meeting held on the chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024. | |
| 6. | Annexure- V Matter of OA No. 553/2024 w.r.t. closure of bridge at Ailgran due to illegal mining. | |
| 7. | Annexure- VI A copy of proceeding of meeting held on the chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024 | |
| 8. | Annexure- VII A copy of proceeding of meeting held on the chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024 | |
| 9. | Annexure- VIII Photographs taken during visit. | |



**Filed by Adv. Saurabh Balwani
(On behalf of Central Pollution Control Board)**

Dated: 24.08.2024
Place: Delhi

Central Pollution Control Board
Regional Directorate
BSNL Telephone Exchange,
2nd Floor, Sector 49-C, Chandigarh

Report submitted in compliance to the orders of Hon'ble National Green Tribunal dated 20.05.2024 in Original Application No. 553/2024; News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

1.0 Background and the Orders of National Green Tribunal:

The matter in Original Application No. 553 / 2024, pertains to a News item titled "From Ropar to Hoshiarpur via HP: 30 km detour as illegal mining damages bridge" published in the Indian Express dated April 10, 2024, which was registered suo-moto by the Hon'ble national Green Tribunal.

The Hon'ble National Green Tribunal (PB) vide order dated 20.05.2024 (**Annexure-1**) had observed as follows:

***Para 02:** The matter relates to the closure of a bridge on the Swan River, connecting Nangal with Garhshankar due to indiscriminate sand mining causing residents of at least 200 villages in Ropar, district Rupnagar (Punjab) to take a detour of 30 km. The article alleges that it has been three months since the bridge was closed, leaving no choice with people living in these villages and Nangal town in Ropar but to cross over to Himachal Pradesh and pay an entry fee, while travelling an extra 30 km, to reach Garhshankar in Hoshiarpur district.*

***Para 03:** The article further alleges that upon a visit to the span of Swan, a tributary of the Sutlej, it was found that the traffic has found a way to bypass the bridge by driving through the river bed. It also claims that the authorities were informed several times about the mining taking place in the area that is way above the permissible limit and can threaten the pillars of bridge and that craters more than 30 meters deep were formed on the river bank. However, no action was taken. According to the article, the foundation of the bridge was also exposed due to mining and subsequent corrosion of the bank. Finally, the foundation suffered damage towards the Garshankar site.*

***Para 04:** According to the article, illegal mining was going on in some villages at odd hours, with the list of villages in Gurdaspur, Pathankot, Jalandhar, TarnTaran, and Hoshiarpur districts. The article alleges that as per the residents, floodwater enters their villages as the river embankments have weakened due to mining. The groundwater level has gone down from 20 feet to 100 feet. Water seepage is damaging their properties. Besides, houses sink in now and then. It further claims that the physical effects are to be seen by everyone, but psychological effects are not visible. The very sight of huge machines quarrying sand and strange people involved in the business taking sand away has its own psychological effects.*

***Para 05:** The above news item indicates violation of the Sand Mining Guidelines, 2016 and the provisions of Environment Protection Act, 1986.*

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While impleading PPCB, CPCB, MoEF&CC and Deputy Commissioner/District Magistrate, Rupnagar, for filing their response, the following directions were also issued by Hon'ble National Green Tribunal:

Para 10: Respondent No. 2, Member Secretary, CPCB is directed to get the spot inspection done and ascertain the extent of illegal mining in the area concerned and submit the report before the Tribunal at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in.

2.0. Compliance of the Orders of Hon'ble National Green Tribunal by CPCB:

2.1. Site Visit:

Central Pollution Control Board (CPCB) Regional Directorate was requested by IPC-II Division. CPCB, Head Office Delhi on June 03, 2024 to get the facts in this matter verified and also to ascertain the extent of illegal mining in the area referred in the News, in compliance to the directions of Hon'ble NGT.

Accordingly, a team comprising Sh. Jagdish Prasad Meena, Scientist 'D' and Sh. Pankaj Saini, Office Assistant, (Scientific) from CPCB, RD, Chandigarh was deployed for site inspection on July 02, 2024. CPCB team was also accompanied by a Committee constituted under the Chairmanship of ADC (Rupnagar) comprising Officials from PPCB, RO Rupnagar, Drainage cum Mining Division, District Development and Panchayat Officer, Rupnagar, Divisional Forest officer and Superintendent of Police (D) Rupnagar. The spot inspection was carried out jointly by the CPCB Team and the Committee constituted by District Administration on July 02, 2024.

3.0 Observations made by the CPCB team during the site visit on 02.07.2024:

1. Kalwa-Nangal Bridge on River Swan situated at village Algran has a total length of 420m and was constructed in the year 2002-2003 by Project Division P.I.D.B Chandigarh, as informed by the Construction Division (B& R Branch) Rupnagar.
2. As per the report provided by the Executive Engineer, Construction Division PWD (B&R) Rupnagar, the bridge sustained damage between July 8 and July 11, 2023, due to heavy rains and flooding. The floodwaters washed away material around the wells of the High-Level Bridge over the Swan River near the village of Algran on the Kalwan to Nangal road (**Annexure-2**). The report further indicates that five wells of the bridge have been exposed, and Pier No. 7 has tilted. Consequently, the gap in the expansion joints has widened at several locations, and a portion of the bridge slab has also settled.

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3. Additionally, the PWD Construction Division (B&R) reported that a joint committee conducted a safety audit of the bridge. Following the audit, the committee recommended the closure of the bridge to prevent any potential accidents. As a result, the bridge is currently closed to vehicular traffic for safety reasons.
4. The joint team observed during site inspection that significant erosion had occurred in the material surrounding 4 out of the 14 pillars under the bridge. It was also observed that water is flowing through only 4 of the pillars, while the remaining pillars remain intact, which increases the risk of damage to the bridge. Further, it was informed by the PWD Department that no mining activity has occurred within 1000 meters above or below the bridge, and no complaints of illegal mining have been registered by the department. An estimate of ₹17.56 crore has been prepared by the concerned department for repairing the bridge and has been sent to higher authorities for approval (**Annexure-3**). The team inspected the riverbed of the Swan River beneath the bridge and extended their visit to 1000 meters upstream and downstream to check for any illegal mining activities. During the visit, they did not find any evidence of recent mining activity near the bridge or within the 1000 meter range upstream or downstream, nor did the team observe any deep craters on the riverbed or its banks.
5. During visit, the joint team observed that the joints on the road slabs above pillars P7, P6, and P8 had widened, and cracks were present on the top slabs of the bridge. It was informed that the bridge has been closed to traffic since December 21, 2023. The concerned department has also requested the police department to close the bridge, divert traffic, and issue necessary safety instructions to prevent any potential accidents.
6. A public notice board in both local and English languages was observed installed at the entry and exit points of the bridge, stating that "This Bridge is unsafe for traffic."
7. The team inspected the riverbed of the Swan River beneath the bridge and extended their visit 1000 meters upstream and downstream to check for any illegal mining activities. During the visit, they did not find any evidence of recent mining activity near the bridge or within the 1000 meter range upstream or downstream, nor did the team observe any deep craters on the riverbed or its banks.
8. The report from the Department of Drainage, Mining, and Geology, Shri Anandpur Sahib indicates that *eight FIRs were filed between 2015 and 2020 for illegal mining within 1000 meters upstream and downstream of the bridge (Annexure-4)*. Additionally, a total of 11 tippers and 6 excavators were confiscated in connection with these FIRs (**Annexure-5**).

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9. The visiting team observed a thick layer of water hyacinth floating beneath the bridge, which had covered the channel through which water flows. The team also interacted with local fishermen who were fishing in the area where the water channel flows. The fishermen informed the team that there were no mining activities taking place in that area.
10. The news article has also raised concerns about the groundwater level declining from 20 feet to 100 feet due to illegal mining. The CPCB team requested groundwater level data for the area from the Punjab Water Regulatory and Development Authority (PWRDA). However, in response, PWRDA reported on July 16, 2024, that the issue is not within their jurisdiction (**Annexure-6**). Additionally, the Ropar Canal and Groundwater Division of the Water Resource Department, Punjab, reported that, according to their records, no studies have been conducted on the depletion of the water table due to mining. Furthermore, no complaints have been filed with their office regarding the impact of illegal mining on the water table. (**Annexure-7**)
11. Photographs taken during visit is attached as (**Annexure-8**)

4.0. Conclusion and Suggestions:

1. Although no mining activity was observed within 1000 meters of the bridge, nor were any deep craters found on the riverbed or its banks during site visit, the report from the Department of Drainage, Mining, and Geology, Shri Anandpur Sahib, reveals that eight FIRs were filed between 2015 and 2020 for illegal mining within 1000 meters upstream and downstream of the bridge. Additionally, 11 tippers and 06 excavators were confiscated in connection with these FIRs. No data was provided to CPCB team with regards to illegal mining for the period of 2021-2024. Therefore, the possibility of illegal mining activities in the past occurring near the bridge may not be ruled out.

In view of above, the Enforcement & Monitoring Guidelines for Sand Mining (EMGSM), 2020, may be rigorously enforced by the Geology and Mining Department. This includes ensuring that sand and gravel extraction is prohibited within 1000 meters of major bridges and highways on both sides. All mining sites beyond 1000 meters of the bridge under reference, if any, may also be inspected to verify compliance with these guidelines. Additionally, strict monitoring may be conducted by involving the Police, Forest, and Transportation departments. Adequate check posts should be established across the district, the operation hours of quarries and depots should be limited to 7 AM

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to 6 PM, and the parking of sand-transporting vehicles within quarry or depot sites during night or odd hours may be restricted.

2. Given that the PWRDA and the Canal and Groundwater Division of the Water Resource Department do not have data on the impact of mining on the groundwater level in the area, ***it is suggested that the local administration get a study conducted on the hydro-geological regime of the surrounding area.*** The data obtained in this study may be compared with baseline data to assess the impact on the groundwater level.
3. During the site inspection, the joint team observed significant erosion around 4 of the 14 pillars under the bridge, with water flowing through only these 4 pillars while the others remain intact, which increases the risk of damage to the bridge. Therefore, it is suggested that concerned department may refer to “National Framework for Sediment Management, October,2022” published by the Ministry of Jal Shakti, Government of India, for managing the sediments giving due consideration to environment and ecology.

Names and Signatures of CPCB Team:

| Name & Designation | Regional Directorate | Signature |
|--|--|----------------------|
| Sh. Jagdish Prasad Meena, Scientist-'D' | Central Pollution Control Board, Regional Directorate, Chandigarh | Jagdish 23/08/24 |
| Sh. Pankaj Saini, Office Assistant (Scientific) | Central Pollution Control Board, Regional Directorate, Chandigarh | Pankaj 23/08/2024 |

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 553/2024

News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

Date of hearing: 20.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This Original Application is registered *suo-motu* on the basis of the news item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

2. The matter relates to the closure of a bridge on the Swan river, connecting Nangal with Garhshankar due to indiscriminate sand mining causing residents of atleast 200 villages in Ropar, district Rupnagar (Punjab) to take a detour of 30 km. The article alleges that it has been three months since the bridge was closed, leaving no choice with people living in these villages and Nangal town in Ropar but to cross over to Himachal Pradesh and pay an entry fee, while travelling an extra 30 km, to reach Garhshankar in Hoshiarpur district.

3. The article further alleges that upon a visit to the span of Swan, a tributary of the Sutlej, it was found that the traffic has found a way to bypass the bridge by driving through the river bed. It also claims that the

authorities were informed several times about the mining taking place in the area, that is way above the permissible limit and can threaten the pillars of bridge and that craters more than 30 meters deep were formed on the river bank. However no action was taken. According to the article, the foundation of the bridge was also exposed due to mining and subsequent corrosion of the bank. Finally, the foundation suffered damage towards the Garshankar site.

4. According to the article, illegal mining was going on in some villages at odd hours, with the list of villages in Gurdaspur, Pathankot, Jalandhar, Taran Taran, and Hoshiapur districts. The article alleges that as per the residents floodwater enters their villages as the river embankments have weakened due to mining. The groundwater level has gone down from 20 feet to 100 feet. Water seepage is damaging their properties. Besides, houses sink in now and then. It further claims that the physical effects are to be seen by everyone, but psychological effects are not visible. The very sight of huge machines quarrying sand and strange people involved in the business taking sand away had its own psychological effects.

5. The above news item indicates violation of the Sand Mining Guidelines, 2016 and the provisions of Environment Protection Act, 1986.

6. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

7. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

8. Hence, we implead following as respondents in this matter:
- (i) Punjab Pollution Control Board, through its Member Secretary, Head office, Vatavaran Bhawan, Nabha Road, Patiala, Punjab – 147 001
 - (ii) Central Pollution Control Board (CPCB), through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
 - (iii) Ministry of Environment, Forest and Climate Change, Regional office (NZ), Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh, Punjab – 160 030
 - (iv) Deputy Commissioner/District Magistrate, Rupnagar, Commissioner Rupnagar Division, Mini Secretariat Rupnagar, Punjab – 140 001
9. Let notice be issued to the above Respondents for filing their response atleast one week before the next date of hearing.
10. Respondent No. 2, Member Secretary, CPCB is directed to get the spot inspection done and ascertain the extent of illegal mining in the area concerned and submit the report before the Tribunal atleast one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.
11. List on 28.08.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

57

20

May 20, 2024
Original Application No. 553/2024
AS.

Dr. A. Senthil Vel, EM

21

Annexure-2

Subject:- Proceedings of meeting held under the Chairmanship of Additional Deputy Commissioner (G) Rupnagar on 02.07.2024 at 11.00 AM in Mini Committee Room at District Complex in the matter of QA No 553 of 2024 w.r.t closure of bridge at Algran due to illegal mining.

Ref:- Additional Deputy Commissioner, Rupnagar memo No 1350-58 dated 04-07-2024

Due to Heavy rains/floods on 08-07-2023 to 11-07-2023, the material flash flow around the wells of High Level Bridge over Swan Nadi near village Algran crossing Kalwan to Nangal road . It is stated here that 5 Nos wells of this bridge have been exposed & Pier No 7 has been tilted. Due to this, gap between Expansion Joint has been increased and some portion Slab of this bridge also settled. Now this bridge was closed for vehicular traffic keeping in view the safety of road users.

Darinder Kumar
Executive Engineer,
Const. Divn. PWD B&R Bn.

Rupnagar. *[Signature]*

OFFICE OF SUB DIVISIONAL ENGINEER, CONST. SUB DIVISION PWD (B&R),
SRI ANANDPUR SAHIB.

Email ID: pwdaps@gmail.com

To

Annexure-3

Sub Divisional Magistrate,
Sri Anandpur Sahib.

No. 753 Date – 18.07.2024

Subject: - Proceedings of the meeting held on 02.07.2024 at 11:00 am in OA no 553 of 2024 under the Chairmanship of ADC (G)

Ref:- Your letter no 573-75/M.C-3 dated 18.07.2024

Regarding the above subject, in the proceeding of the meeting held on 02.07.24, the items/point which are related to this department, the point wise reply is sent as follows:-

| Sr. No | Information requested | Reply |
|--------|--|---|
| 1 | What is the reason of damage to the bridge? | Due to heavy rains/floods during the last years, the material flooded near the high level bridge at village Algaran on Kalwan to Nangal road, which exposed 05 nos Well of this bridge and tilted Pier 07, which widened the gap in the expansion joint. This bridge is closed for vehicular traffic in view of safety. |
| 2 | As to whether the bridge is affected due to mining under the bridge in the radius of 500 m in upstream and downstream? | Mining has not taken place within 500 meters above and below this bridge. |
| 3 | As to Whether any report/complaint files with concerned department regarding illegal mining? | Since no mining has taken place within 500 meters, no complaint of illegal mining has been registered by this department. |
| 4 | As to whether any remedial action proposed to restore the bridge? | An estimate of 17.56 crores has been prepared by this office for the repair of the bridge and sent to the higher authorities for administrative approval/fund arrangement. This is pending at the government level. After the availability of funds, its repair work will be done. |

It is for your kind information and necessary action please.

D.A/ x



Sub Divisional Engineer,
Const. Sub Divn.PWD B&R Br.,
Sri Anandpur Sahib.

Executive Engineer/Sri Anandpur Sahib, Drainage-Cum-Mining & Geology Division, W.R.D.,
Punjab

Annexure-4

To,

Executive Engineer
Punjab Pollution Control Board,
Rupnagar.

No. 12504 /

Date. 01/08/24

Sub- Proceedings of meeting held on 02.07.2024 at 11:00 Am in OA no.553 of 2024
under the chairmanship of ADC (G).

With reference to the above subject, it is written to you that the information sought by the Additional Deputy Commissioner in the meeting held on 02/07/2024 is furnished as per the following facts: -

1. A report on illegal mining in the 500 meters U/S and D/S from the Ailgran Bridge has been requested at the meeting. As per official record, total eight FIRs (details attached) have been filed in the distance mentioned above within period of 2015 and 2020. In addition to that total 11 Tippers and 6 Poclairn machines have been seized in these FIRs.

2. It has already been written to the police department for action against the accused at the concerned thana through FIRs.

3. This point is not related to this department.

4. A committee was constituted by the Hon'ble Principal Secretary, Water Resources Department, on Ailgran Bridge, whose report is enclosed

Sub Divisional Engineer/Nangal,
Drainage/Cum-Mining and
Geology Sub-Division, W.R.D.

Executive Engineer/Sri Anandpur Sahib,
Drainage-Cum-Mining and
Geology Division, W.R.D. Punjab

24

Annexure-5

ਵੱਲੋਂ:

ਕਪਤਾਨ ਪੁਲਿਸ, (ਪੀ.ਬੀ.ਆਈ)
ਰੂਪਨਗਰ।

ਵੱਲੋਂ:

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੂਪਨਗਰ।

ਨੰਬਰ: 303 -5ਏ/ਐਸ.ਪੀ. (ਪੀ.ਬੀ.ਆਈ) ਮਿਤੀ 31-07-2024

ਵਿਸ਼ਾ: Matter of OA No.553 of 2024 w.r.t closure of bridge at Ailgran due to illegal mining.

ਸ੍ਰੀ ਮਾਨ ਜੀ,

ਵਿਸ਼ਾ ਅੰਕਿਤ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਦਰਜ ਮਾਈਨਿੰਗ ਦੇ ਮੁਕੱਦਮਿਆਂ ਦਾ ਵੇਰਵਾ ਨਿਮਨ ਲਿਖਤ ਅਨੁਸਾਰ ਹੈ ਜੀ:-

| Sr no. | FIR no. Date And U/S | Name and address of accused | Description of impounded vehicle | Remark |
|--------|--|---|--|--------|
| 1 | 04 dated 10-01-2024 U/S 21(1) 4(1) MM ACT PS Nangal | Unknown | -- | UI |
| 2 | 09 dated 23-01-2024 U/S 21(1) 4(1) MM ACT PS Nangal | Baljinder singh @ Aman S/o surinder singh R/o #3175 S.J.S Nagar near bus stand machiwara disst. Ludhiana D.O.A 18-06-2024 | 01 pocklain machine 02 tippers | UI |
| 3 | 12 dated 29-01-2024 U/S 21(1) 4(1) MM ACT PS Nangal | Unknown | -- | UI |
| 4 | 27 dated 15-03-2024 U/S 21(1) 4(1) MM ACT PS Nangal | Unknown | 01 JCB Machine ,01 pocklain machine, | UI |
| 5 | 52 dated 14-05-2024 U/S 21(1) 4(1) MM ACT PS Nangal | Unknown | -- | UI |
| 6 | 52 dated 19-05-2024 U/S 21(1) 4(1) MM ACT PS Nangal | Unknown | Unknown Tractor Trolley and land owner | UI |
| ✓ | 14 dated 28-01-2015 U/S 188 IPC 21(1) 4(1) MM ACT PS NPB | Unknown persons | ----- | UNT |

| | | | | |
|-----|---|---|--|----------------------|
| 132 | dated 23-10-2015 U/S 188,379 IPC & 21(1),4(1) MM Act PS NPB | <p>1. Ram singh S/o Santokh singh R/o Lower Surewal PS Anandpur sahib D.O.A. 06-11-2015</p> <p>2. Kesar singh S/o Kamaljit singh R/o Sawara PS Nurpur bedi D.O.A. 08-11-2015</p> <p>3. Harjinder singh S/o Kandan singh R/o Chandpur bela PS Kiratpur Sahib D.O.A. 08-11-2015</p> <p>4. Gurbachan singh S/o Prem singh R/o Majara PS Anandpur sahib(Death has Happened) D.O.A. 17-11-2015</p> <p>5. Kamaljit singh S/o Guljari lal R/o Sekhonwal Ps Garhshankar disst. Hoshiarpur D.O.A. 10-01-2016</p> | 01 tipper without number | Acquitted 23.11.2022 |
| 34 | dated 15-04-2016 U/S 188,379 IPC & 21(1),4(1) MM Act PS NPB | Kulwant singh @baba R/o Anandpur sahib | ----- | CAN 08.08.2016 |
| 40 | 39 dated 25-04-2016 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB | <p>01.Pawan kumar S/o Jagdish Ram R/o Sawara, Teh Anandpur sahib</p> <p>02 Jatinderpal singh S/o Kuldeep chand R/o Sawara, Teh Anandpur sahib</p> | ----- | CAN 08.02.2020 |
| 01 | dated 07-01-2016 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB | <p>Baljinder singh @ Rinku R/O Aigran, teh Nangal Date of arrest 21-01-2016</p> <p>02 mankeet Singh S/o Pargat Singh R/O Seema Ps Garhshankar disst. Hoshiarpur</p> | 01 Pocklain machine Kamastu 01 tipper number PB 12 Q 1807 | Acquitted 08.02.2023 |

| | | | | |
|-----|---|--|---|-----------------------------|
| | | PO 23-11-2022 | | |
| ✓12 | 63 dated 15-06-2016 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB | Kulwant singh @ baba R/o Anandpur sahib 02 mandeep singh @ Bhoda R/o Nalhoti, teh Anandpur sahib 03 Babbudeen S/o Shafi muhammad R/o Sadar Banga C/o Dilbag singh village haveli PS Mahilpur disst. Hoshiarpur D.O.A 15-06-2016 | Tipper no. PB 12 Q 2386 tipper no PB 10 CW 0182 tipper no. PB 10 CT 7403 JCB JS 2052 C | Acquitted 10.06.2022 |
| ✓13 | 62 dated 29-05-2018 U/S 188, 379 ipc & 21(1) 4(1) MM Act PS NPB | 1.Unknown poklan machine Driver/Owner JS 205LC 2. Unknown Tipper Driver/Owner, Tipper no PB10CW-0182 3. Unknown Tipper Driver/Owner, Tipper PB08BN-3288 | 1.Pocklain machine JS 205 LC 2.Tipper..PB-10-CW- 0182 .3 Tipper PB 08-BN- 3288 | CAN 20.09.2018 |
| ✓14 | 17 dated 17-02-2020 U/S 21(1) 4(1) MM Act PS NPB | 1. Driver Hundai Machine No. R210 engine serial no. N633D03AAI Nikka Ram S/o Chota Ram R/o Bhuted teh Naina Devi Disst. Bilaspur H.P. D.O.A 27-05-2020 2.Driver Tata tipper without number Ravinder kumar S/o Jagdish Ram R/o Khaspur PS Haroli H.P D.O.A 27-05-2020 03 Driver Tipper no. PB- 07-AB-9461, Ashok Leyland Raj Kumar S/o Dewan Chand R/o Jattan majri PS Kathgarh Disst. SBS Nagar D.O.A..02-08-2023 | 01. tipper without number 2. Tipper no. PB 07(T) 9461 3.Hyundai Pocklain machine R 210 Sr NO 1HSN code 8429 | UT 22-12-2020 |

Sd-
Navneet Singh SP (PBI)
Rupnagar

27
Annexure-6

ਪੰਜਾਬ ਜਲ ਨਿਯੰਤਰਣ ਤੇ ਵਿਕਾਸ ਅਥਾਰਟੀ
ਐਸ.ਸੀ.ਓ. ਨੰ. 149-152, ਤੀਸਰੀ ਮੰਜਿਲ,
ਸੈਕਟਰ 17-ਸੀ, ਚੰਡੀਗੜ੍ਹ।
Web Site: www.pwrda.org

Punjab Water Regulation & Development Authority.
S.C.D. 149-152, 3rd Floor, Sector 17-C,
Chandigarh.
email- secretary.pwrda@punjab.gov.in

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਖੇਤਰੀ ਦਫਤਰ, ਰੂਪਨਗਰ
ਸ:ਵਾਤਾ:ਇੰਜ.-1/2/3/ਸੀ.ਸਹਾ./ਚੁਨੀ.ਸਹਾ./ਕਲਰਕ
ਨਵੀਂ ਛਾਕ

To

Environmental Engineer
Punjab Pollution Control Board,
Regional Office- Rupnagar

Memo No. 138811: PWRDA-SECY0GENL/20/2022-0/SECRETARY-PWRDA/1733
Dated, Chandigarh: 16.07.2024

Sub: Proceedings of meeting held under the Chairmanship of Additional Deputy Commissioner (G), Rupnagar on 02.07.2024 at 11:00 AM in Mini Committee Room at District Complex in the matter of OA No. 553 of 2024 w.r.t. closure of bridge at Ailgran due to illegal mining - reg.

Ref: Your email dated 04.07.2024 and 09.07.2024

Please refer to the letter no. 1350-58 dated 04.07.2024 (copy attached) on the subject.

2. It is to inform that the matter does not relate to PWRDA.

This issues with approval of the competent Authority.

Umal
Technical Manager (GW)

Encls + No => 138811: PWRDA-SECY0GENL/20/2022-0/SECRETARY-PWRDA/1734
A copy is forwarded to Additional Deputy Commissioner (G) w.r.t letter
No. 1350-58 Dated 04.07.2024 for information please.

Umal
16.07.2024
Technical Manager (GW)

REPORT

Annexure 7

Subject:- Proceedings of meeting held under the chairmanship of Additional Deputy Commissioner(G) Rupnagar on 02.07.2024 at 11:00 AM in Mini Committee room at district complex in the matter of QA No. 553 of 2024 w.r.t closure of bridge at Algran Due to illegal mining.

Ref:- Additional Deputy Commissioner Rupnagar memo no. 1350-58 dated 04.07.2024.





In context to above mentioned subject and instructions issued through letter mentioned in reference the reply of observations is as under :-

- a) As per record available in this office no study carried out regarding water table level reduction due to mining under the bridge in the radius of 500 m in upstream and downstream.
- b) As per record available no any report / complaint filed regarding effect on water table due to illegal mining in this office.



Executive Engineer
Ropar Canal and Groundwater Division
Water Resources Department Panjab

Photographs taken during visit:

| | |
|---|--|
|  <p>Ropar Bridge 02.07.2024 13:08 31.25505, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |  <p>Ropar bridge 02.07.2024 13:08 31.25505, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |
| <p>View of cracks on the top slab at bridge</p> | <p>View of cracks on the top slab</p> |
|  <p>Ropar bridge 02.07.2024 13:08 31.25504, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |  <p>Ropar bridge 02.07.2024 13:08 31.25505, 76.38753 Santokpurh - Nanjal Rd, Sawara, Aligarh 140117</p> |
| <p>View of Swan River Downstream</p> | <p>View of Notice Board the bridge is unsafe for traffic</p> |
|  <p>Ropar bridge 02.07.2024 13:14 31.25516, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |  <p>Ropar bridge 02.07.2024 13:14 31.25516, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |
| <p>View of bridge at down stream</p> | <p>View of water hyacinth up/ downstream flowing Channel</p> |
|  <p>Ropar bridge 02.07.2024 13:35 31.25516, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |  <p>Ropar bridge 02.07.2024 13:14 31.25516, 76.38753 7530+X2R Sawara Bridge, Santokpurh - Nanjal Rd, Sawara 140117</p> |

| View of under bridge and damaged Pillars | View of top of the bridge |
|---|--|
|  <p>Ropar bridge 02.07.2024 13:07 31.25433, 76.38773 7930+K28 Sawara Bridge, Santolgarh - Nangal Rd, Sawara 140117</p> |  <p>Ropar bridge 02.07.2024 13:09 31.25433, 76.38751 7930+K28 Sawara Bridge, Santolgarh - Nangal Rd, Sawara 140117</p> |
| View of downstream of river Swam | View of Upstream of river Swan |

Item No. 15

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 553/2024

News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.

Date of hearing: 28.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondent: Mr. Saurabh Balwani, Adv. for CPCB (Through VC)
Mr. Ankit Siwach, Adv. for Punjab PCB (Through VC)

ORDER

1. In this original application, registered *suo motu*, the Tribunal is examining the issue of illegal sand mining in Swan River.
2. The OA has been registered on the basis of the report relating to the closure of the bridge on the swan river connected Nangal with Garhshankar due to indiscriminate illegal sand mining in the area concerned.
3. The reports dated 24.08.2024 have been filed by the Punjab Pollution Control Board (PPCB) and Central Pollution Control Board (CPCB) stating that the site was inspected in July 2024 and no illegal sand mining was noticed.
4. It is undisputed that in the month of July 2024, the monsoon season had already started resulting into flooding of the area. Hence, there was no possibility of detecting any illegal sand mining. However, Annexure 5 filed alongwith the report of the CPCB reveals that as many

as six FIRs were registered in the year 2024 for illegal mining and the details of impounded vehicles reveal that even the Poclain machines were used for the said illegal mining which was seized.

5. The reports so filed by the PPCB and CPCB have been adopted by the Deputy Commissioner, Rupnagar.

6. It is not in dispute that by obtaining the satellite images for the period excluding the monsoon period, the extent of illegal mining in the area concerned can be ascertained. Hence, we direct the CPCB to obtain the satellite images of the stretch concerned of last 5 years, excluding the monsoon period, analyse them and ascertain the extent of illegal sand mining specially 1000 meter both side of the bridge which was damaged in July 2023.

7. The CPCB may complete this exercise within six weeks and file a fresh report by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

8. List on 04.12.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

August 28, 2024
Original Application No. 553/2024
dv

Annexure-4



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय निदेशालय, चण्डीगढ़
Central Pollution Control Board
Regional Directorate, Chandigarh

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

Through Email and Speed Post

CPCB/RD-CHD /Court Case /229/2022/

Date: 09/09/2024

सेवामें,

सदस्य सचिव,
पंजाब प्रदूषण नियंत्रण बोर्ड (पी.पी.सी.बी.),
पर्यावरण भवन, नाभा रोड, पटियाला

Subject: Compliance of Hon'ble NGT order dated 28.08.2024 in O.A No. 553 / 2024 News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024.- reg.

Sir,

This has reference to Hon'ble NGT order dated 28/08/2024 in the matter of News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024 (copy enclosed). The reports filed by PPCB and CPCB on 24/08/2024 were considered by Hon'ble National Green Tribunal and accordingly, the following directions were issued by Hon'ble National Green Tribunal vide order dated 28.08.2024 :

Para 6 : "It is not in dispute that by obtaining the satellite images for the period excluding the monsoon period, the extent of illegal mining in the area concerned can be ascertained. Hence, we direct the CPCB to obtain the satellite images of the stretch concerned of last 5 years, excluding the monsoon period, analyse them and ascertain the extent of illegal sand mining specially 1000 meter both side of the bridge which was damaged in July 2023. The CPCB will complete this exercise within six weeks".

The geo-coordinates of the bridge under reference are: Latitude: 31.25504 N, Longitude: 76.38753 E. The geo-coordinates of 1000 meter upstream of the bridge are Latitude: 31^o.1523 N, Longitude: 76.22'38" E and the geo-coordinates 1000 meter downstream of the bridge are : Latitude: 31.1457 N, Longitude: 76.2339 E.

बीएसएनएल दूरभाष केन्द्र, दूसरी मंजिल, सेक्टर 49 -सी, चण्डीगढ़-160 047
BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160 047
दूरभाष / Tel.: 0172-2990360
ई मेल / Email : rdchandigarh.cpcb@nic.in

प्रधान कार्यालय / Head Office
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली -110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
EPABX दूरभाष / Tel.: 011-43102030, 22305792
वेबसाइट / Website: <http://www.cpcb.nic.in>

In view of the above directions of Hon'ble National Green Tribunal, it is requested that concerned Regional Office of PPCB may kindly be asked to arrange the satellite images of the stretch between **Latitude: 31⁰.1523 N, Longitude: 76.22'38" E** and **Latitude: 31.1457 N, Longitude: 76.2339 E.** for the last 5 years of (2018-2023) along with interpretation of the satellite images with regard to extent and quantum of mining done in this stretch, from Punjab Remote Sensing Centre.

This may kindly be treated as urgent, being a time bound NGT matter.

सादर,
 04/07/2024
 (डॉ. नरेन्द्र गर्मा)
 प्रभारी, क्षेत्रीय निदेशालय

Encl.: As above

Copy to:

1. Deputy Commissioner, Rupnagar, Mini Secretariat, Near Bus Stand, Rupnagar, Punjab 140001 : for kind information and request to give instruction to the concerned officials for providing the requisite details on priority please.
2. Divisional Head, IPC-II, CPCB Head Office, Delhi : for kind information please.
3. Shri J.P. Meena, Scientist 'D', CPCB, RD, Chandigarh : for co-ordinating with concerned Regional Officer, PPCB and ensuring compliance of Hon'ble NGT Order.
4. PS to MS, CPCB, Delhi : for kind information of Member Secretary. CPCB please.

प्रभारी, क्षेत्रीय निदेशालय

Annexure-5

11/21/24, 4:23 PM

Welcome to Rediffmail: Inbox

O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

----- Forwarded message -----

From: Dr Brijendra Pateriya Director PRSC Ldh <director@prsc.gov.in>
Date: Tue, Oct 8, 2024 at 3:59 PM
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.
To: <eeroropar@gmail.com>, Harpinder Singh <harpindersingh@prsc.gov.in>
Cc: ppcbsee zp1 <ppcbsee_zp1@yahoo.com>, Sandeep Singh <contact@prsc.gov.in>

<https://www.nrsc.gov.in>

| | | |
|------------------------------|---------------------------------|------------------------------|
| Dr. Prakash Chauhan Director | director[at]nrsc[dot]gov[dot]in | 040 2388 4001 , 0854 5500 |
|------------------------------|---------------------------------|------------------------------|

| | | |
|---|-----------------------------|---------------|
| Group Director,NDC Data & Products Related Queries | data[at]nrsc[dot]gov[dot]in | 040 2388 4423 |
|---|-----------------------------|---------------|

From: eeroropar@gmail.com
To: "Dr Brijendra Pateriya Director PRSC Ldh" <director@prsc.gov.in>
Cc: "ppcbsee zp1" <ppcbsee_zp1@yahoo.com>
Sent: Tuesday, October 8, 2024 12:34:36 PM
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir,
In reference to your mail on 08.10.2024 at 11:00 AM please share the name of the concerned person and their contact details, so we can proceed further in this matter.

With Regards,
O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

On Tue, Oct 8, 2024 at 11:00 AM Dr Brijendra Pateriya Director PRSC Ldh <director@prsc.gov.in> wrote:

Advise them to approach NRSC/ISRO-Gol for satellite image procurement as per Remote Sensing Data Policy of Govt.

From: eeroropar@gmail.com
To: "Dr Brijendra Pateriya Director PRSC Ldh" <director@prsc.gov.in>
Cc: "ppcbsee zp1" <ppcbsee_zp1@yahoo.com>
Sent: Tuesday, October 8, 2024 10:38:08 AM
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir,

It is intimated that the CPCB has desired to provide the month wise satellite images of the stretch between **Latitude: 31⁰.1523 N, Longitude: 76.22'38" E** and **Latitude: 31.1457 N, Longitude: 76.2339 E** for the last 5 years of (2018-2023) along with interpretation of the satellite images with regard to extent and quantum of mining done in this stretch, from Punjab Remote Sensing Centre.

This is for your kind information.

11/21/24, 4:23 PM

Welcome to Rediffmail: Inbox

With Regards,
O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

On Mon, Sep 23, 2024 at 4:14 PM Environmental Engineer Rupnagar
<eeroropar@gmail.com> wrote:

Respected Sir,
Kindly download the attachment.

With Regards,
O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

Annexure-6

11/21/24, 4:20 PM

Welcome to Rediffmail: Inbox

Punjab Pollution Control Board,
Regional Office-Rupnagar

----- Forwarded message -----

From: <kaveri_d@nrsc.gov.in>

Date: Tue, Oct 29, 2024 at 2:55 PM

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

To: Environmental Engineer Rupnagar <eeroropar@gmail.com>

Cc: ramadevi_d <ramadevi_d@nrsc.gov.in>, swaruparani_k <swaruparani_k@nrsc.gov.in>

It was sent with yesterday's mail too Sir. Resending the form.

Please reply in reply all mode, so my colleagues can take action even if I am not immediately available.

Mrs. Ramadevi will be available at 040 23884459.

Regards

Kaveri

From: "Environmental Engineer Rupnagar" <eeroropar@gmail.com>

To: "kaveri d" <kaveri_d@nrsc.gov.in>

Sent: Tuesday, October 29, 2024 2:35:30 PM

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir/Mam,

It is intimated that after perusal of the preceding email dated 29.10.2024, it is informed that Central Pollution Control Board and Punjab Pollution Control Board are Government Agencies. The satellite images sought by this office are in compliance with the orders issued by the Hon'ble National Green Tribunal in OA No. 553 of 2024 and the next date of hearing is fixed on 04.12.2024. The data is required on an urgent basis.

It is therefore requested to provide the **FORM** to be filled by this office for getting satellite images and also share the contact number of the concerned person at the earliest.

With Regards,

O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

On Tue, Oct 29, 2024 at 2:08 PM <kaveri_d@nrsc.gov.in> wrote:

Dear Sir,

In continuation of yesterday's email, we have browsed our archives for the coordinates mentioned, Latitude 31.252689 and longitude 76.388295 with 10km radius for the period 2018 to 2023 and following are cloud free collections available.

05May22 & 18Feb2018 & 13Mar2023 from C2S satellites with 60cm Resolution for PAN sensor (B & W) & 1.6m Resolution for MX sensor (with Blue, Green, Red & Infrared bands).

Coverage of the area is attached. It may please be noted that High Resolution satellite data is planned and acquired based only on the demand from the users. Hence Archive data will be limited and not available periodically.

Kindly arrange to send the Form sent yesterday with all details and based on decision of the authorized committee for certifying Government Entities, we will inform the required modalities to access the above data. For Government Entities, data is available as Open Access at no cost. For Non Government entities, the data is available at fair and transparent pricing and have to be ordered through the bhoonidhi portal.

11/21/24, 4:20 PM

Welcome to Rediffmail: Inbox

Mrs.D.Ramadevi , Scientist SG and Head , DSSD will be the point of contact .

Regards
Kaveri
Group Head , DPOG
NRSC , ISRO

From: "kaveri d" <kaveri_d@nrsc.gov.in>
To: "eeroropar" <eeroropar@gmail.com>
Cc: "ramadevi_d" <ramadevi_d@nrsc.gov.in>
Sent: Monday, October 28, 2024 3:57:00 PM
Subject: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Sir ,

Good Afternoon.Kindly find attached the GE declaration form.Please arrange to fill in and send it as a searchable PDF/OCR PDF on letter head to us , in order to facilitate Open Access of High resolution data from Cartosat-2S and Cartosat-3 series.As per the Indian Space Policy 2023 , 5m and coarser data are Open for all and data finer than 5m is available as Open Access (at no cost) to all Government Entities except for certain data sets liked CartoDEM 2.5 and 10m posting , merged and mosaiced datasets.The declaration form will be scrutinised by the authorised Committee and their decision will be informed at the earliest.

Meanwhile , we will check availability of data over the given point from 2018 to 2023 .

Regards
Kaveri
Group Head , DPOG
NRSC , ISRO , Hyderabad

From: "Environmental Engineer Rupnagar" <eeroropar@gmail.com>
To: director@nrsc.gov.in, data@nrsc.gov.in
Sent: Monday, October 28, 2024 1:33:07 PM
Subject: [WARNING: ATTACHMENT UNSCANNED]Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir,
Respected Sir,

It is intimated that the CPCB has desired to provide the month wise satellite images of the stretch between the Lattitude is 31.252689, and longitude is 76.388295 of the site of Broken Bridge, Ailgran, Rupnagar, Punjab for the last 5 years of (2018-2023) along with interpretation of the satellite images with regard to extent and quantum of mining done in this stretch, from Punjab Remote Sensing Centre as well.

It is requested to kindly contact following numbers in case of any further formalities;
1. Sh. Gurinder Pal Singh, Assistant Environmental Engineer - 70873-00301

With Regards,
O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

With Regards,
O/o Environmental Engineer,
Punjab Pollution Control Board,
Regional Office-Rupnagar

Annexure-7

11/21/24, 4:20 PM

Welcome to Rediffmail: Inbox

Also have a virtual meeting to clarify [doubts](#). It would be as per procedure if they are given demo to directly place order for data through Bhoonidhi.

Regards
Kaveri

From: "Jagdish Meena" <jagdish_cpcb@rediffmail.com>
To: "kaveri d" <kaveri_d@nrsc.gov.in>
Sent: Tuesday, November 12, 2024 11:10:08 AM
Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Madam

Please find enclosed herewith exact area coordinates for your reference. However, As per your area coordinates data provides shows beyond the area of interest, Therefore, it is requested to kindly provide the satellite data of the above mentioned coordinates. Further kindly requested to you arrange a 10-15 minutes virtual mode meeting with interaction of the provide satellite images to be provided by you to clarify our the competent authority before finalization of the approval.

With Regards

Jagdish Prasad Meena
 Senior Environmental Engineer (Scientist-D)
 Central Pollution Control Board
 Regional Directorate, Chandigarh
 Ministry of Environment, Forest and Climate Change, Govt of India
 BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047
 Mobile No. 6393115414

From: <kaveri_d@nrsc.gov.in>
 Sent: Mon, 11 Nov 2024 16:18:21
 To: Jagdish Meena <jagdish_cpcb@rediffmail.com>
 Cc: ramadevi_d <ramadevi_d@nrsc.gov.in>
 Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Sir ,

Please find attached the details. The attachment shows all details including date of acquisition and coverage.

A shape file would have been more precise in such cases. In the absence of it , we have considered the following minimum and maximum points in decimal degrees.

31.1457 to 31.2550 N Lat and 76.2339 to 76.3875 E Long.

Awaiting your response.

Regards
kaveri

11/21/24, 4:20 PM

Welcome to Rediffmail: Inbox

From: "Jagdish Meena" <jagdish_cpcb@rediffmail.com>
To: "kaveri d" <kaveri_d@nrsc.gov.in>
Sent: Monday, November 11, 2024 1:03:06 PM
Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected madam,
 kindly refer to trial email vide dated 11.11.2024 wherein you are seeking the coordinates.
 The geo-coordinates of the bridge under reference are: Latitude: 31.25504 N, Longitude: 76.38753 E.
 The geo-coordinates of 1000 meter upstream of the bridge are Latitude: 31⁰.1523 N, Longitude: 76.22'38" E and the geo-coordinates 1000 meter downstream of the bridge are : Latitude: 31.1457 N, Longitude: 76.2339 E.

With Regards

Jagdish Prasad Meena
 Senior Environmental Engineer (Scientist-D)
 Central Pollution Control Board
 Regional Directorate, Chandigarh
 Ministry of Environment ,Forest and Climate Change, Govt of India
 BSNL Telephone Exchange,2nd Floor, Sector 49-C, Chandigarh-160047
 Mobile No. 6393115414

From: <kaveri_d@nrsc.gov.in>
 Sent: Mon, 11 Nov 2024 12:40:07
 To: Jagdish Meena <jagdish_cpcb@rediffmail.com>
 Cc: ramadevi_d <ramadevi_d@nrsc.gov.in>
 Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Sir ,

We noticed that the coordinates (please see the trailing mails) are different in different mails. Please give us the exact coordinates to run the availability again.

Regards
 Kaveri

From: "kaveri d" <kaveri_d@nrsc.gov.in>
To: "Jagdish Meena" <jagdish_cpcb@rediffmail.com>
Cc: "ramadevi_d" <ramadevi_d@nrsc.gov.in>
Sent: Monday, November 11, 2024 11:23:19 AM
Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Mr. Jagdish Prasad Meena,

Good Morning. Kindly recall our teleconversation this morning.

As per GSTIN, Central Pollution Control Board , Chandigarh , is categorized as an NGE as per the Committee (Statutory body is neither Government body nor a local authority as per GST) .In view of this , the data finer than 5m resolution are priced.

11/21/24, 4:20 PM

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There are only few datasets in the 2018-23 timeframe and the details are provided below. The reason for sparse data availability is because High Resolution Satellites' acquisitions are user driven.

Cartosat-1

516-254,255 Stereo available on 29/11/2017(2.5m Stereo Data single band)
516-254.255 PAN A available on 04Apr2018 (2.5m single band MONO data)

C3 MX on 09Nov2021 (1.1m resolution)

You may also consult with PRSC and confirm what datasets are required. There are two ways of getting the data.

The data can be directly ordered through bhoonidhi.nrsc.gov.in or we can order on your behalf and supply(with commitment to pay) .The total cost would be in the order of RS.15,000 for all three datasets .Based on your requirement of the datasets from the above availability , we will provide the quote.

Regards
Kaveri

From: "Jagdish Meena" <jagdish_cpcb@rediffmail.com>
To: "kaveri d" <kaveri_d@nrsc.gov.in>
Sent: Friday, November 8, 2024 12:56:06 PM
Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Madam.

Thanks for reply of the email and further humbly requested to be provided the data on or before 12.11.2024 so as to timely submit the report to Hon'ble National green Tribunal ,Principal Bench New Delhi

With Regards

Jagdish Prasad Meena
Senior Environmental Engineer (Scientist-D)
Central Pollution Control Board
Regional Directorate, Chandigarh
Ministry of Environment ,Forest and Climate Change, Govt of India
BSNL Telephone Exchange,2nd Floor, Sector 49-C, Chandigarh-160047
Mobile No. 6393115414

From: <kaveri_d@nrsc.gov.in>
Sent: Fri, 08 Nov 2024 12:18:27
To: Jagdish Meena <jagdish_cpcb@rediffmail.com>
Cc: ramadevi d <ramadevi_d@nrsc.gov.in>, swaruparani k <swaruparani_k@nrsc.gov.in>, eeroropar <eeroropar@gmail.com>, narendersharmacpcb <narendersharma.cpcb@gov.in>
Subject: Re: [WARNING: ATTACHMENT UNSCANNED] Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Mr. Jagdish Prasad Meena

Thank you for the mails. While we parallelly process the declaration form , which may take a week or so , in view of the urgency , we will process available data over the said coordinates and send it electronically(FTP) to all concerned here.

Mrs.Ramadevi , Scientist SG and Head , DSSD will send you the details for facilitating downloads of the data.

11/21/24, 4:20 PM

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Regards
Kaveri
Group Head , DPOG , NRSC

From: "Jagdish Meena" <jagdish_cpcb@rediffmail.com>
To: "kaveri d" <kaveri_d@nrsc.gov.in>, "ramadevi d" <ramadevi_d@nrsc.gov.in>, "swaruparani k" <swaruparani_k@nrsc.gov.in>, "eeroropar" <eeroropar@gmail.com>
Cc: "narendersharmacpcb" <narendersharma.cpcb@gov.in>
Sent: Thursday, November 7, 2024 4:54:25 PM
Subject: [WARNING: ATTACHMENT UNSCANNED]Re: Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir/Madam

kindly refer to the trailing mail vide dated 29/10/2024 on the above cited matter vide which seeking filled format by the concerned agency who needs the access to the satellite images. In this regards, enclosed herewith duly prescribed format is filled by Central Pollution Control Board, Regional Directorate, Chandigarh . In view of the above directions of Hon'ble National Green Tribunal, it is requested to provide the satellite images of the stretch between Latitude: 31.1523 N, Longitude: 76.22'38" E and Latitude: 31.1457 N, Longitude: 76.2339 E. for the last 5 years of (2018-2023) along with interpretation of the satellite images with regard to extent and quantum of mining done in this stretch. **The matter is listed on 04/12/2024.**

This may kindly be treated as urgent, being a time bound NGT matter.

With Regards

Jagdish Prasad Meena
 Senior Environmental Engineer (Scientist-D)
 Central Pollution Control Board
 Regional Directorate, Chandigarh
 Ministry of Environment ,Forest and Climate Change, Govt of India
 BSNL Telephone Exchange,2nd Floor, Sector 49-C, Chandigarh-160047
 Mobile No. 6393115414

From: Environmental Engineer Rupnagar <eeroropar@gmail.com>
 Sent: Thu, 07 Nov 2024 12:14:51
 To: jagdish cpcb <jagdish_cpcb@rediffmail.com>
 Subject: Fwd: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir,

Kindly peruse the trailing mail with the NRSC, w.r.t procuring the necessary images in the subject matter (Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express)

NRSC has provided the format to be filled by the concerned agency who needs the access to the satellite images.

This is for your information and further necessary action in the matter please.

With Regards,

O/o Environmental Engineer,

11/21/24, 4:54 PM

Annexure-8

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rediffmail

Mailbox of jagdish_cpcb

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

From: Jagdish Meena<jagdish_cpcb@rediffmail.com> on Thu, 21 Nov 2024 13:11:33

To: "director@prsc.gov.in"<director@prsc.gov.in>,"harpindersingh@prsc.gov.in"<harpindersingh@prsc.gov.in>,"contact@prsc.gov.in"<contact@prsc.gov.in>

Cc: "narendersharmacpcb"<narendersharma.cpcb@gov.in>,"eeroropar@gmail.com"<eeroropar@gmail.com>,"ppcbsee_zp1@yahoo.com"<ppcbsee_zp1@yahoo.com>

6 attachment(s) - FTP-105188_item_3.pdf (147.87KB) , FTP-105188_Item_No_01.pdf (493.07KB) , FTP-105188_item_no_2.pdf (148.42KB) , FTP-105188_item_No_6.pdf (365.51KB) , FTP-ON105189_Item_No_1.pdf (132.38KB) , FTP-ON105188_Item_No_4.pdf (271.24KB)

Respected Sir,

In continuation to the trailing mail, CPCB RD Chandigarh has received the data from NRSC/ISRO regarding the above cited matter. The login credentials for the encrypted data is attached herewith for your reference. The files with order no. 105188 have 5 items in it and Order no. 105189 has one item in it for the decryption.

In view of the above and the fact that matter is related to the state of Punjab, it is requested for interpretation /inference of the same, in line with the orders of Hon'ble NGT . The reply prepared based on the interpretation/inference of the data, provided by PRSC, will be filed before the Hon'ble NGT.

With Regards

Jagdish Prasad Meena
Senior Environmental Engineer (Scientist-D)
Central Pollution Control Board
Regional Directorate, Chandigarh
Ministry of Environment ,Forest and Climate Change, Govt of India
BSNL Telephone Exchange,2nd Floor, Sector 49-C, Chandigarh-160047
Mobile No. 6393115414

From: "Jagdish Meena"<jagdish_cpcb@rediffmail.com>

Sent: Thu, 14 Nov 2024 12:53:06

To: <director@prsc.gov.in>,<eeroropar@gmail.com>,<harpindersingh@prsc.gov.in>,<ppcbsee_zp1@yahoo.com>,<contact@prsc.gov.in>

Cc: "narendersharmacpcb"<narendersharma.cpcb@gov.in>

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir,

This is in continuation of earlier communications on the subject. In this regard, NRSC/ISRO, Hyderabad was approached by CPCB Regional Directorate, Chandigarh regarding requirement of satellite images to assess of extent of illegal mining conduted during 2018-2023, in compliance to the directions of Hon'ble NGT issued vide order dated 28/08/2024. A virtual meeting was also conducted by NRSC/ISRO Hyderabad with CPCB RD, Chandigarh on 12.11.2024, to understand the requirement and also to elaborate the process to be followed by CPCB, to get satellite images. This is inform you that NRSC/ISRO has considered the centre coordinates as 31.25N & 76.38E with radius of 5 km.

Further, NRSC has confirmed the availability of the following data, which will be provided to CPCB:

1. Cartosat-1 Stereo (PAN A & PANF) acquired on 19 Nov 2018 (PAN A can be used as mono data & both PANA and PANF together can be used as Stereo), 2.5m resolution
2. Cartosat-2S merged data acquired on 18 Feb 2018, 05 May 2022, and 13 Mar 2023, 0.6m resolution.

Furthermore, it has been informed by NRSC that NRSC can only provide the data and **inference has to be done at your end or take the help of any nearest State Remote Sensing Center.**

In view of the above and the fact that matter is related to the state of Punjab, the data provided by

11/21/24, 4:54 PM

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NRSC will be shared with PRSC, with a request for interpretation /inference of the same, in line with the orders of Hon'ble NGT (Copy attached). The reply prepared based on the interpretation/inference of the data, provided by PRSC, will be filed before the Hon'ble NGT.

We look forward to your co-operation in this regard, to comply with the directions of Hon'ble NGT.

With Regards

Jagdish Prasad Meena
Senior Environmental Engineer (Scientist-D)
Central Pollution Control Board
Regional Directorate, Chandigarh
Ministry of Environment, Forest and Climate Change, Govt of India
BSNL Telephone Exchange, 2nd Floor, Sector 49-C, Chandigarh-160047
Mobile No. 6393115414

From: ramadevi_d@nrsc.gov.in
Sent: Wed, 13 Nov 2024 10:18:33
To: jagdish cpbc <jagdish_cpbc@rediffmail.com>
Cc: kaveri <kaveri_d@nrsc.gov.in>, EO Data <eodata@nsilindia.co.in>
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Sir,

Good Morning!!!

We wish to inform you that Deg minutes has been converted to Deg Decimal. That's the change but the location is same

I am attaching the coverages of each scene.

Cartosat-1 of 19Nov2018 is covered by one scene and C2s data of 18Feb2018, 05May2022, and 13Mar2023 is covered by two scenes for each date of pass (which have to be mosaiced to extract the required area -Totally 6 scenes). It may also be noted that products can be delivered subject to the feasibility of generation and quality certified .

सादर एवं धन्यवाद / Thanking you and with regards,

डी.रामादेवी / D.RAMADEVI,
वैज्ञानिक/इंजीनियर 'एस.जी',एचडीएसएसडी / Scientist Engineer 'SG',HDSSD
डेटा अधिग्रहण योजना एवं आउट रीच समूह / Data Acquisition Planning & Out Reach Group (DPOG),
आकड़ा संसाधन क्षेत्र (डीपीए) / Data Processing Area (DPA),
राष्ट्रीय सुदूर संवेदन केंद्र (एनआरएससी),
National Remote Sensing Centre (NRSC),
भारतीय अंतरिक्ष अनुसंधान संगठन
Indian Space Research Organisation (ISRO),
बालानगर, हैदराबाद, तेलंगाना,
Balanagar, Hyderabad - 500 037, Telangana,
कार्यालय दूरभाष / Office Phone : 040 2388 4459

From: "jagdish cpbc" <jagdish_cpbc@rediffmail.com>
To: "ramadevi d" <ramadevi_d@nrsc.gov.in>
Cc: "kaveri" <kaveri_d@nrsc.gov.in>, "EO Data" <eodata@nsilindia.co.in>
Sent: Tuesday, November 12, 2024 6:02:55 PM
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Madam,

As per the Virtual meeting held today, please find the attached coordinates of the **desired location (center coordinates, 1km upstream and 1km downstream coordinates)** as per the Hon'ble NGT order (copy attached).

The coordinates provided in the trailing mail are not matching with our desired coordinates, kindly confirm for the same.

Annexure-9

**NewSpace India Limited**

(A Govt. of India Company under Dept. of Space)

New BEL Road, ISRO HQ Campus

Bangalore - 560 094, INDIA

Phone: +91-80-23227777, Ext:127

Email:eodata@nsilindia.co.in, Website:www.nsilindia.co.in

**PROFORMA INVOICE****PI No:** 74577**User Id:** rdchd**PI Reference:** CARTOSAT1STEREO**GSTIN of NSIL:** 29AAGCN4411P1Z1**Ref No:** NSIL/Bhoonidhi/SDAPSA/NDC/DDID/74577**PI Reference Date:** 2024-11-12 00:00:00.0**User Address**

NARENDERSHARMA
Regional Director
Regional Directorate Chandigarh
CENTRAL POLLUTION CONTROL BOARD
BSNL TELEEXCHANGE 2ND FLOOR
SECTOR 49C
CHANDIGARH
Chandigarh
INDIA
rdchandigarh.cpcb@nic.in
9814004377

Place of supply: CHANDIGARH

State Code: 4

Description of Goods: Surface Surveying and Map-Making services**HSN/SAC Code:** 998344

TAN No: NA

PAN No: NA

Item Details

| ItemNo | Sat-Sen | ImgDate | Scene-Spec | ProdCode | Base Value | Discount | Cost | IGST | CGST | SGST | Dispatch Mode |
|--------|---------|-------------|------------|-----------|------------|----------|------|-------|------|------|---------------|
| 1-1 | P5-PANA | 19-NOV-2018 | 517-254 | SR000010D | 5110 | 0 | 5110 | 919.8 | 0 | 0 | FTP |
| 1-2 | P5-PANF | 19-NOV-2018 | 517-254 | SR000010D | 0 | 0 | 0 | 0 | 0 | 0 | FTP |

Taxable Value: Rs 5110

CGST: Rs 0

SGST: Rs 0

IGST: Rs 919.8

Total invoice value (taxable value+GST): Rs 6029.8

For Director (T&S), NSIL

*Scene Specification: Path-Row-Sub(Optional)/Orbit-Session-Segment-Strip-Scene -Mapsheets(Optional)

Note: This Proforma invoice is valid for 45 days or till the next price revision whichever is earlier.

The data products will be supplied as per our terms and conditions of supply.

The GST applicability might change at final order

The payment may be made through electronic Transfer (NEFT/IMPS/RTGS) or by Demand Draft in Rupees payable to NewSpace India Limited, New BEL Road, ISRO HQ Campus, Bangalore.

Terms of Payment: 100% advance payment

NSIL Account Details: Account No: 093705500434; Bank: ICICI Bank Ltd; Branch: New BEL Road Bangalore; IFSC Code: ICIC0000937

For urgent requirements (delivery within 5-6 hours), additional charges of 50% would be applicable.

For bulk orders discounts, please contact NSIL (eodata@nsilindia.co.in)



NewSpace India Limited
(A Govt. of India Company under Dept. of Space)

New BEL Road, ISRO HQ Campus

Bangalore - 560 094, INDIA

Phone: +91-80-23227777, Ext:127

Email:eodata@nsilindia.co.in, Website:www.nsilindia.co.in



PROFORMA INVOICE

PI No: 74578

User Id: rdchd

PI Reference: C2Emergeddata

GSTIN of NSIL: 29AAGCN4411P1Z1

Ref No: NSIL/Bhoonidhi/SDAPSA/NDC/DDID/74578

PI Reference Date: 2024-11-12 00:00:00.0

User Address

NARENDERSHARMA
RegionalDirector
RegionalDirectorateChandigarh
CENTRAL POLLUTION CONTROL BOARD
BSNLTELEXCHANGE2NDFLOOR
SECTOR49C
CHANDIGARH
Chandigarh
INDIA
rdchandigarh.cpcb@nic.in
9814004377

Place of supply:CHANDIGARH

State Code: 4

Description of Goods: Surface Surveying and Map-Making services

HSN/SAC Code: 998344

TAN No: NA

PAN No: NA

Item Details

| ItemNo | Sat-Sen | ImgDate | Scene-Spec | ProdCode | BaseValue | Discount | Cost | IGST | CGST | SGST | Dispatch Mode |
|--------|---------|-------------|----------------|------------|-----------|----------|------|--------|------|------|---------------|
| 1-1 | C2E-PAN | 13-MAR-2023 | 31718-1-0-1-1 | STUC00X TD | 6190 | 0 | 6190 | 1114.2 | 0 | 0 | FTP |
| 1-2 | C2E-MX | 13-MAR-2023 | 31718-1-0-1-1 | STUC00X TD | 0 | 0 | 0 | 0 | 0 | 0 | FTP |
| 2-1 | C2E-PAN | 13-MAR-2023 | 31718-1-0-1-2 | STUC00X TD | 6190 | 0 | 6190 | 1114.2 | 0 | 0 | FTP |
| 2-2 | C2E-MX | 13-MAR-2023 | 31718-1-0-1-2 | STUC00X TD | 0 | 0 | 0 | 0 | 0 | 0 | FTP |
| 3-1 | C2E-PAN | 05-MAY-2022 | 26981-1-0-1-25 | STUC00X TD | 6190 | 0 | 6190 | 1114.2 | 0 | 0 | FTP |
| 3-2 | C2E-MX | 05-MAY-2022 | 26981-1-0-1-25 | STUC00X TD | 0 | 0 | 0 | 0 | 0 | 0 | FTP |
| 4-1 | C2E-PAN | 05-MAY-2022 | 26981-1-0-1-26 | STUC00X TD | 6190 | 0 | 6190 | 1114.2 | 0 | 0 | FTP |
| 4-2 | C2E-MX | 05-MAY-2022 | 26981-1-0-1-26 | STUC00X TD | 0 | 0 | 0 | 0 | 0 | 0 | FTP |
| 5-1 | C2E-PAN | 18-FEB-2018 | 3645-1-0-1-7 | STUC00X TD | 6190 | 0 | 6190 | 1114.2 | 0 | 0 | FTP |
| 5-2 | C2E-MX | 18-FEB-2018 | 3645-1-0-1-7 | STUC00X TD | 0 | 0 | 0 | 0 | 0 | 0 | FTP |
| 6-1 | C2E-PAN | 18-FEB-2018 | 3645-1-0-1-8 | STUC00X TD | 6190 | 0 | 6190 | 1114.2 | 0 | 0 | FTP |
| 6-2 | C2E-MX | 18-FEB-2018 | 3645-1-0-1-8 | STUC00X TD | 0 | 0 | 0 | 0 | 0 | 0 | FTP |

Taxable Value: Rs 37140

CGST: Rs 0

SGST: Rs 0

IGST: Rs 6685.2

Total invoice value (taxable value+GST): Rs 43825.2

For Director (T&S), NSIL

*Scene Specification: Path-Row-Sub(Optional)/Orbit-Session-Segment-Strip-Scene -Mapsheets(Optional)

Note: This Proforma invoice is valid for 45 days or till the next price revision whichever is earlier.

The data products will be supplied as per our terms and conditions of supply.

The GST applicability might change at final order

The payment may be made through electronic Transfer (NEFT/IMPS/RTGS) or by Demand Draft in Rupees payable to NewSpace India Limited, New BEL Road, ISRO HQ Campus, Bangalore.

Terms of Payment: 100% advance payment

NSIL Account Details: Account No: 093705500434; Bank: ICICI Bank Ltd; Branch: New BEL Road Bangalore; IFSC Code: ICIC0000937

For urgent requirements (delivery within 5-6 hours), additional charges of 50% would be applicable.

For bulk orders discounts, please contact NSIL (eodata@nsilindia.co.in)

rediffmail

Mailbox of jagdish_cpcb

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

From: ramadevi_d@nrsc.gov.in on Wed, 20 Nov 2024 16:58:50

To: Eodata <eodata@nsilindia.co.in>

Cc: jagdish cpcb <jagdish_cpcb@rediffmail.com>, kaveri <kaveri_d@nrsc.gov.in>, narendersharmacpcb <narendersharma.cpcb@gov.in>

Dear Sir

All the products have been despatched

Sl.no1 of the order 105188 has been generated in the offline mode as it is a part data.

We are uploading the data and can be downloaded using the following credentials

<ftp1.nrsc.gov.in>

username= cpcb
password= cpcb@123\$

सादर एवं धन्यवाद / Thanking you and with regards,

डी.रामादेवी / D.RAMADEVI,

वैज्ञानिक/इंजीनियर 'एस.जी',एचडीएसएसडी / Scientist Engineer 'SG',HDSSD

डेटा अधिग्रहण योजना एवं आउट रीच समूह / Data Acquisition Planning & Out Reach Group (DPOG),

आकड़ा संसाधन क्षेत्र (डीपीए) / Data Processing Area (DPA),

राष्ट्रीय सुदूर संवेदन केंद्र (एनआरएससी),

National Remote Sensing Centre (NRSC),

भारतीय अंतरिक्ष अनुसंधान संगठन

Indian Space Research Organisation (ISRO),

बालानगर, हैदराबाद, तेलंगाना,

Balanagar, Hyderabad - 500 037, Telangana,

कार्यालय दूरभाष / Office Phone : 040 2388 4459

From: "Eodata" <eodata@nsilindia.co.in>

To: "jagdish cpcb" <jagdish_cpcb@rediffmail.com>

Cc: "kaveri" <kaveri_d@nrsc.gov.in>, "ramadevi_d" <ramadevi_d@nrsc.gov.in>, "narendersharmacpcb" <narendersharma.cpcb@gov.in>

Sent: Wednesday, November 20, 2024 12:00:05 PM

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Sir,

Below is the status of your orders:

O.N. 105189: All Dispatched

O.N. 105188:

4 out of 6 : Dispatched.

2 items : Quality check stage.

11/21/24, 11:45 AM

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Mailbox of jagdish_cpcb

Subject: Fwd: FTP intimation for Order Number: 105189 Item Number:1

From: R D Chandigarh, CPCB <rdchandigarh.cpcb@gov.in> on Wed, 20 Nov 2024 17:03:24

To: "jagdish cpcb" <jagdish_cpcb@rediffmail.com>

==== Forwarded message =====

From: <data@nrsc.gov.in>

To: <rdchandigarh.cpcb@nic.in>

Cc: <ftpmonitor@nrsc.gov.in>, <ndc_ftp@nrsc.gov.in>, <rdchandigarh.cpcb@nic.in>, <qaftp@nrsc.gov.in>

Date: Mon, 18 Nov 2024 15:18:08 +0530

Subject: FTP intimation for Order Number: 105189 Item Number:1

==== Forwarded message =====

Dear Sir/Madam ,

NOTE: SFTP is enabled**Product details:**

Order Number: 105189

Item Number: 1

Satellite: P5

Sensor: F

Date Of Pass: 181119

Path No: 517

Row No: 254

File Name: 2410518911.zip

File Size: **192.96** MBSFTP address : <ftp1.nrsc.gov.in>

User Name : rdchd105189

Password : WwCc7145

Your product is uploaded in **rdchd** subscription id.**Option to download the data :**On user/client side the downloads are to be done through software like **FileZilla, PSFTP, WinSCP** etc. in Windows environment. It is mandatory to specify application **port No 22**.**NOTE:** The product will be removed from FTP Server after 15 days from now.If you have any questions or concerns, please feel free to contact us at data@nrsc.gov.in or call 040-23884596,040-23884460**Confidentiality Notice:**

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Regards,

NRSC Data Center

National Remote Sensing Center,ISRO.

11/21/24, 11:37 AM

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Subject: Fwd: FTP intimation for Order Number: 105188 Item Number:2

From: R D Chandigarh, CPCB <rdchandigarh.cpcb@gov.in> on Tue, 19 Nov 2024 11:52:35

To: "jagdish cpcb" <jagdish_cpcb@rediffmail.com>

1 attachment(s) - C2S_PAN-MX_DataProducts_Disclaimer.pdf (498.58KB)

==== Forwarded message =====

From: <data@nrsc.gov.in>To: <rdchandigarh.cpcb@nic.in>Cc: <ftpmonitor@nrsc.gov.in>, <ndc_ftp@nrsc.gov.in>, <rdchandigarh.cpcb@nic.in>, <qaftp@nrsc.gov.in>

Date: Tue, 19 Nov 2024 11:50:08 +0530

Subject: FTP intimation for Order Number: 105188 Item Number:2

==== Forwarded message =====

Dear Sir/Madam ,

NOTE: SFTP is enabled**Product details:**

Order Number: 105188

Item Number: 2

Satellite: C2E

Sensor: X

Date Of Pass: 230313

Path No: 0

Row No: 0

File Name: 2410518821.zip

File Size: **918.48** MBSFTP address : <ftp1.nrsc.gov.in>

User Name : rdchd105188

Password : sJXn6906

Your product is uploaded in **rdchd** subscription id.**Option to download the data :**On user/client side the downloads are to be done through software like **FileZilla**, **PSFTP**, **WinSCP** etc. in Windows environment. It is mandatory to specify application **port No 22**.**NOTE:** The product will be removed from FTP Server after 15 days from now.If you have any questions or concerns, please feel free to contact us at data@nrsc.gov.in or call 040-23884596,040-23884460**Confidentiality Notice:**

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Regards,

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National Remote Sensing Center,ISRO.

11/21/24, 11:37 AM

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11/21/24, 11:36 AM

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Mailbox of jagdish_cpcb

Subject: Fwd: FTP intimation for Order Number: 105188 Item Number:3

From: R D Chandigarh, CPCB <rdchandigarh.cpcb@gov.in> on Mon, 18 Nov 2024 20:49:32

To: "jagdish cpcb" <jagdish_cpcb@rediffmail.com>

1 attachment(s) - C2S_PAN-MX_DataProducts_Disclaimer.pdf (498.58KB)

===== Forwarded message =====

From: <data@nrsc.gov.in>

To: <rdchandigarh.cpcb@nic.in>

Cc: <ftpmonitor@nrsc.gov.in>, <ndc_ftp@nrsc.gov.in>, <rdchandigarh.cpcb@nic.in>, <qafpt@nrsc.gov.in>

Date: Mon, 18 Nov 2024 17:04:24 +0530

Subject: FTP intimation for Order Number: 105188 Item Number:3

===== Forwarded message =====

Dear Sir/Madam ,

NOTE: SFTP is enabled**Product details:**

Order Number: 105188

Item Number: 3

Satellite: C2E

Sensor: X

Date Of Pass: 220505

Path No: 0

Row No: 0

File Name: 2410518831.zip

File Size: **984.75** MBSFTP address : <ftp1.nrsc.gov.in>

User Name : rdchd105188

Password : sJXn6906

Your product is uploaded in **rdchd** subscription id.**Option to download the data :**On user/client side the downloads are to be done through software like **FileZilla**, **PSFTP**, **WinSCP** etc. in Windows environment. It is mandatory to specify application **port No 22**.**NOTE:** The product will be removed from FTP Server after 15 days from now.If you have any questions or concerns, please feel free to contact us at data@nrsc.gov.in or call 040-23884596,040-23884460**Confidentiality Notice:**

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Regards,

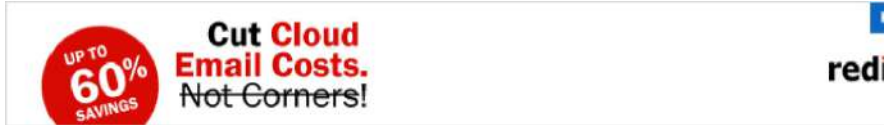
NRSC Data Center

National Remote Sensing Center,ISRO.

11/21/24, 11:36 AM

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==== Forwarded message =====
 From: <data@nrsc.gov.in>
 To: <rdchandigarh.cpcb@nic.in>
 Cc: <ftpmonitor@nrsc.gov.in>, <ndc_ftp@nrsc.gov.in>, <rdchandigarh.cpcb@nic.in>, <qaftp@nrsc.gov.in>
 Date: Wed, 20 Nov 2024 12:10:50 +0530
 Subject: FTP intimation for Order Number: 105188 Item Number:4
 ===== Forwarded message =====

Dear Sir/Madam ,

NOTE: SFTP is enabled
Product details:
 Order Number: 105188
 Item Number: 4
 Satellite: C2E
 Sensor: X
 Date Of Pass: 220505
 Path No: 0
 Row No: 0
 File Name: 2410518841.zip
 File Size: **1111.54** MB

SFTP address : <ftp1.nrsc.gov.in>
 User Name : rdchd105188
 Password : sJXn6906

Your product is uploaded in **rdchd** subscription id.

Option to download the data :
 On user/client side the downloads are to be done through software like **FileZilla, PSFTP, WinSCP** etc. in Windows environme

NOTE: The product will be removed from FTP Server after 15 days from now.
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Regards,
NRSC Data Center

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=====
 From: <data@nrsc.gov.in>
 To: <rdchandigarh.cpcb@nic.in>
 Cc: <ftpmonitor@nrsc.gov.in>, <ndc_ftp@nrsc.gov.in>, <rdchandigarh.cpcb@nic.in>, <qaftp@nrsc.gov.in>
 Date: Tue, 19 Nov 2024 13:16:50 +0530
 Subject: FTP intimation for Order Number: 105188 Item Number:6
 ===== Forwarded message =====

Dear Sir/Madam ,

NOTE: SFTP is enabled
Product details:
 Order Number: 105188
 Item Number: 6
 Satellite: C2E
 Sensor: X
 Date Of Pass: 180218
 Path No: 0
 Row No: 0
 File Name: 2410518861.zip
 File Size: **983.07** MB

SFTP address : <ftp1.nrsc.gov.in>
 User Name : rdchd105188
 Password : sJXn6906

Your product is uploaded in **rdchd** subscription id.

Option to download the data :
 On user/client side the downloads are to be done through software like **FileZilla, PSFTP, WinSCP** etc. in Windows environme

NOTE: The product will be removed from FTP Server after 15 days from now.
 If you have any questions or concerns, please feel free to contact us at data@nrsc.gov.in or call 040-23884596,040-23884

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11/21/24, 4:54 PM

Annexure-11

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Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

From: Jagdish Meena<jagdish_cpcb@rediffmail.com> on Thu, 21 Nov 2024 13:11:33

To: "director@prsc.gov.in"<director@prsc.gov.in>,"harpindersingh@prsc.gov.in"<harpindersingh@prsc.gov.in>,"contact@prsc.gov.in"<contact@prsc.gov.in>

Cc: "narendersharmacpcb"<narendersharma.cpcb@gov.in>,"eeroropar@gmail.com"<eeroropar@gmail.com>,"ppcbsee_zp1@yahoo.com"<ppcbsee_zp1@yahoo.com>

6 attachment(s) - FTP-105188_item_3.pdf (147.87KB) , FTP-105188_Item_No_01.pdf (493.07KB) , FTP-105188_item_no_2.pdf (148.42KB) , FTP-105188_item_No_6.pdf (365.51KB) , FTP-ON105189_Item_No_1.pdf (132.38KB) , FTP-ON105188_Item_No_4.pdf (271.24KB)

Respected Sir,

In continuation to the trailing mail, CPCB RD Chandigarh has received the data from NRSC/ISRO regarding the above cited matter. The login credentials for the encrypted data is attached herewith for your reference. The files with order no. 105188 have 5 items in it and Order no. 105189 has one item in it for the decryption.

In view of the above and the fact that matter is related to the state of Punjab, it is requested for interpretation /inference of the same, in line with the orders of Hon'ble NGT . The reply prepared based on the interpretation/inference of the data, provided by PRSC, will be filed before the Hon'ble NGT.

With Regards

Jagdish Prasad Meena
Senior Environmental Engineer (Scientist-D)
Central Pollution Control Board
Regional Directorate, Chandigarh
Ministry of Environment ,Forest and Climate Change, Govt of India
BSNL Telephone Exchange,2nd Floor, Sector 49-C, Chandigarh-160047
Mobile No. 6393115414

From: "Jagdish Meena"<jagdish_cpcb@rediffmail.com>

Sent: Thu, 14 Nov 2024 12:53:06

To: <director@prsc.gov.in>,<eeroropar@gmail.com>,<harpindersingh@prsc.gov.in>,<ppcbsee_zp1@yahoo.com>,<contact@prsc.gov.in>

Cc: "narendersharmacpcb"<narendersharma.cpcb@gov.in>

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Sir,

This is in continuation of earlier communications on the subject. In this regard, NRSC/ISRO, Hyderabad was approached by CPCB Regional Directorate, Chandigarh regarding requirement of satellite images to assess of extent of illegal mining conduted during 2018-2023, in compliance to the directions of Hon'ble NGT issued vide order dated 28/08/2024. A virtual meeting was also conducted by NRSC/ISRO Hyderabad with CPCB RD, Chandigarh on 12.11.2024, to understand the requirement and also to elaborate the process to be followed by CPCB, to get satellite images. This is inform you that NRSC/ISRO has considered the centre coordinates as 31.25N & 76.38E with radius of 5 km.

Further, NRSC has confirmed the availability of the following data, which will be provided to CPCB:

1. Cartosat-1 Stereo (PAN A & PANF) acquired on 19 Nov 2018 (PAN A can be used as mono data & both PANA and PANF together can be used as Stereo), 2.5m resolution
2. Cartosat-2S merged data acquired on 18 Feb 2018, 05 May 2022, and 13 Mar 2023, 0.6m resolution.

Furthermore, it has been informed by NRSC that NRSC can only provide the data and **inference has to be done at your end or take the help of any nearest State Remote Sensing Center.**

In view of the above and the fact that matter is related to the state of Punjab, the data provided by

11/21/24, 4:54 PM

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NRSC will be shared with PRSC, with a request for interpretation /inference of the same, in line with the orders of Hon'ble NGT (Copy attached). The reply prepared based on the interpretation/inference of the data, provided by PRSC, will be filed before the Hon'ble NGT.

We look forward to your co-operation in this regard, to comply with the directions of Hon'ble NGT.

With Regards

Jagdish Prasad Meena
Senior Environmental Engineer (Scientist-D)
Central Pollution Control Board
Regional Directorate, Chandigarh
Ministry of Environment ,Forest and Climate Change, Govt of India
BSNL Telephone Exchange,2nd Floor, Sector 49-C, Chandigarh-160047
Mobile No. 6393115414

From: ramadevi_d@nrsc.gov.in
Sent: Wed, 13 Nov 2024 10:18:33
To: jagdish cpbc <jagdish_cpbc@rediffmail.com>
Cc: kaveri <kaveri_d@nrsc.gov.in>, EO Data <eodata@nsilindia.co.in>
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Dear Sir,

Good Morning!!!

We wish to inform you that Deg minutes has been converted to Deg Decimal. That's the change but the location is same

I am attaching the coverages of each scene.

Cartosat-1 of 19Nov2018 is covered by one scene and C2s data of 18Feb2018, 05May2022, and 13Mar2023 is covered by two scenes for each date of pass (which have to be mosaiced to extract the required area -Totally 6 scenes). It may also be noted that products can be delivered subject to the feasibility of generation and quality certified .

सादर एवं धन्यवाद / Thanking you and with regards,

डी.रामादेवी / D.RAMADEVI,
वैज्ञानिक/इंजीनियर 'एस.जी',एचडीएसएसडी / Scientist Engineer 'SG',HDSSD
डेटा अधिग्रहण योजना एवं आउट रीच समूह / Data Acquisition Planning & Out Reach Group (DPOG),
आकड़ा संसाधन क्षेत्र (डीपीए) / Data Processing Area (DPA),
राष्ट्रीय सुदूर संवेदन केंद्र (एनआरएससी),
National Remote Sensing Centre (NRSC),
भारतीय अंतरिक्ष अनुसंधान संगठन
Indian Space Research Organisation (ISRO),
बालानगर, हैदराबाद, तेलंगाना,
Balanagar, Hyderabad - 500 037, Telangana,
कार्यालय दूरभाष / Office Phone : 040 2388 4459

From: "jagdish cpbc" <jagdish_cpbc@rediffmail.com>
To: "ramadevi d" <ramadevi_d@nrsc.gov.in>
Cc: "kaveri" <kaveri_d@nrsc.gov.in>, "EO Data" <eodata@nsilindia.co.in>
Sent: Tuesday, November 12, 2024 6:02:55 PM
Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

Respected Madam,

As per the Virtual meeting held today, please find the attached coordinates of the **desired location (center coordinates, 1km upstream and 1km downstream coordinates)** as per the Hon'ble NGT order (copy attached).

The coordinates provided in the trailing mail are not matching with our desired coordinates, kindly confirm for the same.

rediffmail

Mailbox of jagdish_cpcb

Subject: Re: Orders of Hon'ble NGT dated 28.08.2024 passed in Original Application No. 553/2024 titled as News item titled "From Ropar to Hoshiarpur via HP: 30-km detour as illegal mining damages bridge" appearing in The Indian Express.

From: Jagdish Meena<jagdish_cpcb@rediffmail.com> on Wed, 27 Nov 2024 12:12:11

To: "director@prsc.gov.in"<director@prsc.gov.in>,"eeroropar@gmail.com"<eeroropar@gmail.com>,"ppcbsee_zp1@yahoo.com"<ppcbsee_zp1@yahoo.com>,"contact@prsc.gov.in"<contact@prsc.gov.in>

Cc: "narendersharmacpcb"<narendersharma.cpcb@gov.in>

1 attachment(s) - Lat_long_of_River_Swan.pdf (1.25MB)

Respected Sir,

In pursuance of the earlier communication of the above cited matter, CPCB RD Chandigarh and Punjab Pollution Control Board Regional Officer, Ropar visited the PRSC office, Ludhiana at PAU campus (Punjab) on 26.11.2024 and conducted a meeting with (Director) Punjab Remote Sensing Centre (PRSC), Ludhiana (Punjab). After detailed discussion on the above cited matter with PRSC Scientists (Sh. Ajay Mathur, Sc-G, Sh. Shashi Kant Sahoo, Sc-D) in the presence of the Director PRSC, Ludhiana the following information is to be provided for interpretation of the satellite data :

Scope of work :

As the Honble NGT has directed CPCB to "*obtain the satellite images of the stretch concerned of last 5 years, excluding the monsoon period, analyse them and ascertain the extent of illegal sand mining specially 1000 meter both side of the bridge which was damaged in July 2023*", therefore, CPCB requires the interpretation of the satellite images from the period of 2018-2023 which has been provided by NRSC of the area concerned. The analysis has to be done with regard to the extent and quantum of mining in the concerned stretch, the analysis has to be performed by Punjab Remote sensing centre (PRSC). Further CPCB requires a **radius of 1Km (diameter 2Km)** considering the bridge as the center point and going 1km upstream and 1km downstream from that.

Area concerned geo coordinates:

The geo-coordinates of Aligran Bridge at River Swan (Reference point area) coordinates are Latitude: 31⁰15'17.84" N, Longitude: 76⁰23'14.83" E. The geo-coordinates of 1000 meter (1km) upstream of the bridge are Latitude: 31⁰15' 23.84" N, Longitude: 76⁰ 22'38.39" E and the geo-coordinates 1000 meter (1 Km) downstream of the bridge are: Latitude: 31⁰14'57.26" N, Longitude: 76⁰ 23'40.17 E

Details of Satellite data provided by NRSC

- Further communicated that, the following high resolution satellite data was given by NRSC. The data used in the report for cover of the area of the interest (AOI). The details of the data are give below:

| Years | Available imaginary dates with resolutions provided by NRSC/ISRO | No. of scenes |
|-------|--|---------------|
| 2018 | 18/02/2018 C2E merged data with 0.6m resolution | 02 |
| | 19/11/2018 Cartosat-1 Stereo with 2.5m resolution | 01 |
| 2022 | 05.05.2022 C2E merged data with 0.6m resolution | 02 |
| 2023 | 13.03.2023 C2E merged data with 0.6m resolution | 02 |

Cartosat-1 Stereo (PAN A & PANF) acquired on 19 Nov 2018 (PAN A can be used as mono data & both PANA and PANF together can be used as Stereo), 2.5m resolution.

Cartosat-2S merged data acquired on multiples dates, 18 Feb 2018, 05 May 2022, and 13 Mar 2023, 0.6m resolution.

Further communicated that Cartosat-1 of 19 Nov 2018 is covered by one scene and C2s data of 18 Feb2018, 05 May 2022, and 13 Mar 2023 is covered by two scenes for each date of pass (which have to be mosaiced to extract the required area -Totally 6 scenes).

We look for forward for your cooperation and prompt reply of the above cited matter.

With Regards

Jagdish Prasad Meena
Senior Environmental Engineer (Scientist-D)
Central Pollution Control Board
Regional Directorate, Chandigarh
Ministry of Environment ,Forest and Climate Change, Govt of India